

IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE 9 /2018-19 (Purchase Cell)


Sealed quotations are invited from reputed firms / suppliers for supply and installation of 01 piece inverter Air Conditioner (capacity 1.5 ton / 2 ton) with stabilizer for use at official Chambers of Hon'ble Judge.

The firm/supplier should have financial capacity to execute the order for supply and installation of 01 piece Inverter Air Conditioner (capacity 1.5 ton / 2 ton) with stabilizer for use at official Chambers of Hon'ble Judge.

The quotation must reach this Court within 07 days from the date of display of this notice. Quotations received after stipulated time/ date shall not be entertained. This advertisement can also be downloaded from the website of Patna High Court:-<http://patnahighcourt.gov.in>

Terms and Conditions

- (I) Proof of Registration of firm/ suppliers as per government rule.
- (II) Proof of Goods & Service Tax Registration & PAN No.
- (III) The article should be in good condition and according to specifications.
- (IV) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (V) No advance payment shall be made.
- (VI) The firms shall submit its bill in triplicate after supply and installation of articles.
- (VII) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (IX) Payment will be made through 'Bank Draft' not in Cash after supply and installation of articles. In case any defect is found in any of the material supplied, the firm concerned shall replace it, immediately free of cost. .


Registrar (Establishment) I/c,
Patna High Court.